

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 57 /COMP/HCS

Dated.:11/11/2024

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By Order,

Sd/-

(Benoy Sharma)

CENTRAL PROJECT COORDINATOR

Memo No.: 9702-06/HCS

Dated.: 11.11.24

Copy to.:

1. All District & Sessions Judge.
2. Assistant Solicitor General of India.
3. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
4. President, Sikkim High Court Bar Association, Gangtok,
5. President, Namchi Bar Association.


JOINT REGISTRAR (IT)